

**C. P. No. 896 of 2016**  
**IN THE HIGH COURT AT CALCUTTA**  
**ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the Companies Act, 1956;

And

In the matter of : **M/S. CORPORATE ISPAT ALLOYS LIMITED**, a Company incorporated under the Companies Act, 1956 having their registered office at The Knowledge Hub, 5<sup>th</sup> Floor, DN 23, Sector V, Salt Lake City, Kolkata- 700091, within the aforesaid jurisdiction.

And

In the Matter of :

M/S. SHREE PANCHAMUKHI ENTERPRISES, a partnership firm, having its registered office at Kusumtala, Muchipara, Durgapur- 713212, outside the aforesaid jurisdiction.

..... Petitioner

Notification to the Official Liquidator of winding up order.

**To**  
**The Official Liquidator,**  
**High Court, Calcutta,**  
**9, Old Post Office Street,**  
**Calcutta.**

Order pronounced on 04.11.2019 by The Hon'ble Justice Arindam Sinha for winding up the under-mentioned company under the Companies Act, 1956. A copy of the order obtained from LAN of this Hon'ble Court is sent herewith for your record.

1. Name of the Company : **M/S. CORPORATE ISPAT ALLOYS LIMITED**
2. Registered office of the Company : The Knowledge Hub, 5<sup>th</sup> Floor, DN 23, Sector V, Salt Lake City, Kolkata- 700091.
3. Petitioner's Advocate : U.S. & Co.(Advocates)  
"Gandhi House", 8<sup>th</sup> Floor,  
16, Ganesh Chandra Avenue,  
Kolkata- 700013.
4. Date of presentation of the petition: 09.09.2016

Dated this 15<sup>th</sup> day of November, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner

Notification to the Registrar of Companies of winding up order.

**To**  
**The Registrar of Companies,**  
**West Bengal, Nizam Palace, II MSO Building,**  
**234/4, Acharya J. C. Bose Road,**  
**Calcutta - 700 020.**

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